

ITEM NO.104

COURT NO.14

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5025/2024

SHARMISTA DEVI AND ANR & ANR.

Appellant(s)

VERSUS

G. PAVUNAMBAL(DEAD) THROUGH LRS. AND ORS. & ORS. Respondent(s)

(MR. GURU KRISHNA KUMAR, LEARNED SENIOR COUNSEL AND MR. ANANDH KANNAN N., ADVOCATE-ON-RECORD (A.C.)

IA No. 1/2013 - CONDONATION OF DELAY IN FILING; IA No. 2/2013 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS; IA No. 87891/2021 - EXEMPTION FROM FILING O.T.; IA No. 87890/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No. 925/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 373/2016 In SLP(C) No. 35495/2013 (XII)

Date : 02-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. G. Balaji, AOR  
Ms. Jyotika Malhotra, Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.(AC)

UPON hearing the counsel the Court made the following  
O R D E R

List as part-heard on 08.05.2024.

(INDU MARWAH)  
COURT MASTER (SH)

(NIDHI WASON)  
COURT MASTER (NSH)